

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00366/2018

Bilaspur, this Monday, the 09th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Suresh Kumar Sahu, S/o Let Shri Bhikam Sahu, aged about 29 years, resident of Govind Sarang Complex, Archaeological Survey of India, Raipur (C.G.) 492001.
2. Gopal Chandra Bhoi, S/o Dwarika Nath Bhoi, aged about 29 years, resident of Pujari Nagar Teen Mandir Ke pass, Tikrapara, Raipur (C.G.).
3. Pradeep Kumar Dhiwar, S/o Let Shri Nimmi Raj Dhiwar, aged about 30 years, resident of H.N. 421038, Aminpara, Ward No.2 Tikrapara, Raipur (C.G.) 492001.
4. Kamal Narayan Sahu, S/o Shri Jhadi Ram Sahu, aged about 32 years, resident of Govind Sarang Complex, Archaeological Survey of India, Raipur (C.G.) 492001.
5. Deva Nand Netam, S/o Let Shri Kedar Netam, aged about 33 years, resident of Nagar Nigam Colony, Amapara, Raipur (C.G.) 492001.
6. Mukesh Jalashatri S/o Shri Radheshyam, aged about 30 years, resident of Ward No.7, Aarang, Raipur (C.G.) 492001.
7. Rajeev Kumar Sahu, S/o Ramnath Sahu, aged about 32 years, resident of Rajim, P.O. Rajim, Raipur (CG) 492001.
8. Naresh Kumar Bhoyar, S/o Shri Chhabilal, aged about 35 years, resident of Shankar Nagar, Deo Baloda, Bhilai, Durg (CG) 490001

-Applicants

(By Advocate – Shri Ajit Singh)

V e r s u s

1. Union of India Department of Archeological Survey of India through its Secretary, Janpath, New Delhi 110001.
2. Additional Director General (Administration), Department of Archeological Survey of India, Janpath, New Delhi 110001.
3. Office of the Superintending Archeologist, Archaeological Survey of India Circle Raipur, Poorveyatan Govind Sarang, Commercial-Complex (1st floor) New Rajendra Nagar, District – Raipur (CG) 492001

-Respondents

(By Advocate –**Shri Vivek Verma**)

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the applicants seeks to withdraw this Original Application with liberty to file a fresh O.A with better particulars.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am

(Navin Tandon)
Administrative Member